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Title: Regarding trafficking of women in Gulf countries.

SHRI PRALHAD JOSHI (DHARWAD): Madam, thank you for giving this opportunity.

There is a serious report on human trafficking to the Middle-East countries. In my constituency Dharwad, from Kalaghatagi Taluk one Savitri was by way of human trafficking sent to the Arabian countries; and another case was of Shrimati Rukmini Pawar. These two people were illegally sent and even the Deputy Commissioner, Dharwad had written a letter to the hon. External Affairs Minister saying that travelling to Saudi Arabia for the purpose of employment would require a separate visa but in both the cases they were sent under visa on arrival. This is happening in the country according to me.

After the intervention of Shrimati Sushma Swaraj, the hon. Minister of External Affairs, only Savitri has been brought to India. She has been brought to India after a lot of persuasion from the External Affairs Ministry but one more person Shrimati Pawar has not been brought back so far. I have requested the hon. Minister and she is trying.

My only request through you to the Government is to issue a proper advisory because even in the US it is reported that the Middle-East has been named as worst culprits of human trafficking. Traffickers often take advantage of the poor communities luring the victims of villages with the promise of a good job and better life. After that, isolation is the dominant feature of the foreign female domestic workers' environment in the United Arab Emirates. Foreign female domestic workers are isolated physically, psychologically, socially, culturally and even in all aspects of human existence. That is why I only request the Government through you to issue a proper advisory to all the State Home Departments to see that these fake agents are contained and controlled.

HON. SPEAKER:

Shri Bhairon Prasad Mishra and

Kunwar Pushpendra Singh Chandel are permitted to associate with the issue raised by Shri Pralhad Joshi.